NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 186/252/HDB/2017
NAME OF THE COMPANY	Task Force Interiors Pvt Ltd
NAME OF THE PETITIONER(S)	Task Force Interiors Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		nasento metale	
YNARENDRA	ACS	nasendo. merale GHAIL.COM 900910400	M. Novendra
			*

Counsel for Respondent(s):

ohone No. Signature	E-mail & Telephone No	Designation	Name of the Counsel(s)
		-	
1 × 1 × 1			

ORDER

Heard Mr.Narendra Meka, Learned Counsel for Petitioner.

The Report of ROC dated 10.11.2017 addressed to the NCLT and received on 13.11.2017.

Orders Reserved.

Member (T)

Member (J)

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